

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

CRIMINAL APPEAL NO.349 OF 2005

Lachman Singh

Appellant (s)

VERSUS

State of Haryana
Respondent (s)

WITH

Criminal Appeal Nos.350/2005 and 351/2005

Date : 28/07/2006 This Petition was called on for judgment today.

For Appellant (s)

Mr. Nikhil Nayyar,Adv.

For Respondent(s)

Mr. T.V. George,Adv.

d Judgment of the Hon'ble Mr. Justice Arijit Pasayat pronounce

Lokeshwar Singh Bench comprising His Lordship and Hon'ble Mr. Justice

Panta.

indicated in the signed The appeals are allowed to the extent

judgment.

(Neena Verma)

(Vijay Aggarwal)

Court Master

Court Master

Signed Reportable judgment is placed on the file.